

SHRI HARDAYAL
DEVGUN :
SHRI NITIRAJ SINGH
CHAUDHARY :
SHRI JYOTIRMOY BASU :
SHRI SITARAM KESRI :
SHRI CHENGALRAYA
NAIDU :
SHRI N. R. LASKAR :
SHRI R. BARUA :
SHRI ONKAR LAL
BERWA :
SHRI B. K. DAS-
CHAUDHARY :
SHRI NRRENDER KUMAR
SALVE :
SHRI CHINTAMANI
PANIGRAHI :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that a West German delegation visited Rourkela Plant in Orissa in the second week of January, 1969 ;

(b) if so, the reasons of this visit ;

(c) whether the delegation has made any recommendations about the working of the Plant ; and

(d) if so, what are their recommendations ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) Yes, Sir.

(b) This visit was a part of the programme of periodical exchange of views about the working and the expansion of Rourkela Steel Plant.

(c) and (d). The main recommendations of the Delegation related to the improvement in the supply of raw materials, installation of additional crushing facilities in the Sintering Plant and preparation of a scheme and organizational set-up for the proper maintenance of the Plant.

Export of Naphthalene

1761. SHRI N. K. SOMANI : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that Hindustan Steel Ltd., exported naphthalene at Rs. 500.00 per tonne ;

(b) the quantity exported around this rate ;

(c) whether it is also a fact that a part of the consignment exported by Hindustan Steel Ltd., has been re-imported into the country at a price of Rs. 1,800 per tonne ; and

(d) the reasons for exporting at a low price when the international price was around Rs. 1,800 to Rs. 2,000 and specially when the country needs to import naphthalene ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) to (d). The export of Naphthalene has been banned with effect from 30th November, 1967. Prior to this ban, Hindustan Steel Limited had exported small quantities of hot pressed naphthalene. The price realised in 1966-67 and 1967-68 was about Rs. 600 per tonne and the quantity exported in these two years was about 930 tonnes. The present import of naphthalene is insignificant. The exports were made at the best price available and to the extent production was surplus to indigenous demand. Government are not aware that a part of the naphthalene exported by Hindustan Steel Limited has been re-imported into the country at a higher price.

Increase in Production of Steel

1762. SHRI VISHWA NATH PANDEY : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether the production of Steel in all the Steel Plants has increased in the year 1968 ;

(b) if so, the details of production in

each Steel Plant in each category of steel ; and

(c) whether this is according to the production target ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) The production of finished steel in all the steel plants has increased in 1968 over 1967, except in respect of Durgapur where there has been a fall in production.

(b) and (c). The required information is being collected and will be placed on the Table of the House.

Late running of 1 DSU Passenger train from Delhi to Ambala

1763. SHRI GEORGE FERNANDES : Will the Minister of RAILWAYS be pleased to state :

(a) the number of time when the 1 DSU passenger train from Delhi to Ambala City left Delhi in time during the 30 days ending with the 17th January, 1969 ;

(b) the number of times it reached its destination in time ;

(c) whether any inquiry is held or an explanation sought every time ; a train leaves or arrives late ;

(d) if so, whether any such inquiry was held in the instances when the 1 DSU train left or reached late ; and

(e) whether any disciplinary action whatsoever has been taken against anyone for the late running of the train during the thirty days in question ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) 22 days.

(b) 12 days.

(c) The various causes affecting punctual running of a passenger carrying are invariably enquired into and in cases of avoidable detentions, the staff held responsible are taken up with.

(d) Yes.

(e) Disciplinary action has been initiated against the staff found responsible for avoidable detentions.

Grants to Khadi Centres in Orissa

1766. SHRI CHINTAMANI PANIGRAHI : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Khadi Commission has given loans and grants to the Khadi Centres in Orissa directly after the Orissa Government abolished the Khadi Board ;

(b) if so, the amounts so paid directly to each Khadi Centre for encouraging Khadi production separately ; and

(c) since when their applications have been pending with the Commission ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [*Placed in Library. See No. LT—209/69*]

(c) Only four applications are pending as under :

Since September 1968	—	2
Since November 1968	—	1
Since February 1969	—	1
Total :		<u>4</u>

Industrial Estates in Orissa

1767. SHRI CHINTAMANI PANIGRAHI : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether some industrial units in the Industrial Estates in Orissa have been closed ;

(b) if so, their number ;

(c) the total number of Industrial Estates in Orissa at present ;